

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 70 of 2012

Dated : 17th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

N.T.P.C. Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Shashank Pandit for R.2
Mr. Manu Seshadri for R.1

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Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Shashank Pandit for R.2

ORDER

Post the matter for hearing on **30.04.2013.**

(Rakesh Nath)
Technical Member
ak/vt

(Justice M. Karpaga Vinayagam)
Chairperson